

**Central Electricity Regulatory Commission
New Delhi**

**Review Petition No. 28/RP/2024
along with IA No. 81/2024 in Petition No. 255/TT/2021**

Subject : Review Petition seeking review of the order dated 8.2.2023 passed in Petition No. 255/TT/2021.

Petitioner : West Bengal State Electricity Transmission Company Limited (WBSETCL)

Respondents : Power Grid Corporation of India Limited (PGCIL) and 6 Others

Date of Hearing : **20.7.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Buddy Ranganadhan, Senior Advocate, WBSETCL
Ms. Shweta Sharma, Advocate, WBSETCL
Shri Diggaj Pathak, Advocate, WBSETCL
Ms. Shefali Tripathi, Advocate, WBSETCL
Ms. Vaibhavi Pathak, Advocate, WBSETCL
Shri Sriyut Shukla, Advocate, WBSETCL
Shri Shubham Arya, Advocate, PGCIL

Record of Proceedings

At the outset, the learned counsel for PGCIL sought time to file his vakalatnama in the matter as he has been engaged recently by the Respondent.

2. The learned senior counsel for the Review Petitioner did not object to the submission of the Respondent's counsel and submitted that he would like to advance his arguments on the next date of hearing.

3. After the hearing, the Commission acceded to the request of the learned counsel for PGCIL to file his vakalatnama within 2 days and also directed him to file reply/written submissions in the matter, if any, within a week with an advance copy to the Review Petitioner, who may file its rejoinder, if any, within a week thereafter.

4. The Review Petition, along with the IA, will be listed for the hearing on **6.8.2026**.

By order of the Commission

sd/-
(T.D. Pant)
Joint Chief (Law)

